

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1063/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Punjab National Bank  
 V/s.  
 Shree Radhe Industries Limited

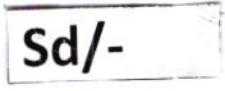
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Punjab National Bank	Pankaj Tyagi Advocate	

ORDER

CP No.1063/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
 Member (Judicial)